

**GOVERNMENT OF INDIA
CIVIL AVIATION
LOK SABHA**

UNSTARRED QUESTION NO:3449

ANSWERED ON:10.12.2009

HELICOPTER CRASH

Rawat Shri Ashok Kumar;Shanavas Shri M. I.;Vinay Kumar Alias Vinnu Shri

Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Directorate General of Civil Aviation has directed to investigate the helicopter accidents which have occurred during the last three years, particularly in Andhra Pradesh;
- (b) if so, the details thereof, helicopter accident-wise as on date:
- (c) whether the investigation has been completed,accident-wise;
- (d) if so, the details thereof;
- (e) whether the Government proposes to constitute any independent agency for the enquiry of the air crashes; and
- (f) if so, the details thereof and if not, the reasons therefor?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

(a):- Yes, Madam.

(b),(c) and (d):- Details are at Annexure.

(e) and (f):- The International Civil Aviation Organisation (ICAO) has recommended that investigative and regulatory functions of the Directorate General of Civil Aviation (DGCA) should be independent of each other.DGCA has been asked to prepare a roadmap on separation of accident/incident investigation from its regulatory functions.Planning Commission is preparing the Blue Print for National Transport Safety Board (NTSB) for inquiring all cases of transport accidents including air crashes.